



भारतीय बीमा विनियामक और विकास प्राधिकरण
INSURANCE REGULATORY AND
DEVELOPMENT AUTHORITY OF INDIA


No. IRDAI/ADM/ORD/MISC/171/07/2017

21st July, 2017

ORDER

In terms of Section 19 (1) of the Right to Information Act, 2005, Shri Suresh Mathur, Executive Director, has been appointed as the "Appellate Authority" in place of Shri A. Ramana Rao, General Manager to discharge the functions assigned under the Act with immediate effect. This will be in addition to his normal duties.

This has approval of the Competent Authority.


(M. Pulla Rao)
Executive Director (Gen.)